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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 67/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

Name of the Company:

Arjundas B Khatri & Ors

V/s.

Pure Pharma Ltd. & Ors.

Section of the Companies Act:

Section 241-242 r/w 130 of the Companies Act,

2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. Konal P Venishman	Advoule	Lesp No.7	Van -
2. AWKIT PREMCHANDANI	ADVOCATE	RESP. 1-3	A Company of the comp
3. NAUIN PAHWA WYTH REEMA DAIN NATARNA SUTARIA FOR	SR. ADV. PCS. AMV.	PETITIONERS	Macha.
THACKAR 4 PAHWA, Atovs.			

## ORDER

Learned Senior Advocate Mr. Navin Pahwa with Learned PCS Ms. Reema Jain & Associates present for Original Petitioner. Learned Advocate Mr. Ankit Premchandani i/b Learned Advocate Mr. Vijay Assudhani present for Respondents Nos. 1 to 3. Learned Advocate Mr. Kunal Vaishnav present for Respondent No.7. None present for other Respondent.

Learned Counsel for petitioner requested time to take steps to bring Legal Representative Heirs of petitioner no.1.

Interim order dated 26.05.2017 shall continue till the next date of hearing.

List the matter on 04.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of September, 2017.